

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3591

ANSWERED ON:18.04.2005

RELIEF AND REHABILITATION OF BHOPAL GAS TRAGEDY VICTIMS

Chatterjee Shri Santasri;Dome Dr. Ram Chandra;Pradhan Shri Prasanta;Satheedevi Smt. P.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of persons suffering from disability due to effects of Bhopal Gas tragedy in 1984;
- (b) whether the Government has developed study centers for the treatment of said persons;
- (c) whether any Advisory Committee was formed to guide the research activities in relation to relief and rehabilitation measures for victims of the Bhopal Gas tragedy;
- (d) if so, the details thereof alongwith the meeting held in this regard;
- (e) if not, the reasons therefor; and
- (f) the details of service conditions and rules governing to the employees of the research study centers ?

Answer

MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

- (a) The Government of Madhya Pradesh has reported that as per medical documentation the number of persons suffering from disability among Gas Victims was 2553.
- (b) Yes.
- (c) to(e) Hon`ble Supreme Court of India has constituted an Advisory Committee under the Chairmanship of Prof. N.KGanguly, DG.ICMR, New Delhi to guide the research activities. The first meeting of Advisory Committee was held on 16th March.2005 at Kamla Nehru Hospital, Bhopal (M.P.).
- (f) The employees are working on contract hence employees are governed by contractual rules.